

NILU MOOT COURT ASSOCIATION

# 6TH NLIU-JUSTICE **R.K. TANKHA** MEMORIAL INTERNATIONAL ARBITRATION MOOT





#### - 7 MARCH 2021



In Association with office of Mr Vivek Tankha, Senior Advocate and Member of Parliament, Rajya Sabha





# ABOUT NLIU

Established in 1997, NLIU is a premier university in legal education and one of the best centres for legal training and research in the world. Easily one of the most beautiful campuses in the country, it is located in an incredible landscape in Bhopal, the capital city of the State of Madhya Pradesh.

The Moot Court Association ("MCA") of NLIU organises two moot court competitions & one client counselling competition annually. The NLIU-Justice R.K. Tankha International Arbitration Moot is the flagship event of the University.



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## THE TANKHA EXPERIENCE



We take pride in the continued growth and excellence of the competition and of the subsequent recognition it has received over the years.

The Singapore International

the many leading years, Over institutions and individuals have been associated with the Moot. The International Chamber of Commerce (Asia) supported the 3rd edition of the Moot. The rounds of the previous editions of the Moot have been judged by luminaries from across the legal fraternity including judges of the Supreme Court of India and the High Court, senior counsel, practitioners and arbitrators.

The 5th edition held in February 2020 had participation from 46 teams from the world passionately competing or the coveted trophy.

Arbitration Centre (SIAC), one of the world's leading arbitral institutions again supports the event as its Institutional Partner. L&L Partners Law Offices, one of the leading full-service law firms of India, continues to be our Knowledge Partner.

Following the success of the first edition organised in 2004-05, the NLIU - Justice R.K Tankha Memorial National Moot Court Competition has gained immense reputation over the past four international editions and five national editions. It is now one of the most prestigious moot court competitions held in India.

SITC

Despite the unprecedented pandemic, we strive to make the 6th edition of the moot a memorable and excellent learning experience for all the participating teams through virtual mode.







# OUR COLLABORATIONS





















## THE SIXTH EDITION

### Format of the Competition

Despite these unprecedented times, we at NLIU strive to make the competition bigger and better. The competition shall be organized **virtually** through video conferencing. The details of the platform will be made available in due course. The format of the competition shall consist of four rounds of pleadings. First, preliminary rounds will be held where each team shall submit arguments from both the sides, i.e. claimant(s) and respondent(s). The top 8 teams shall subsequently advance through the knockout stage-the quarterfinals followed by the semi-finals. The last two surviving teams will compete for the winner's trophy in the grand finale. The teams shall argue sides allotted to them as per the rules of the competition.



The registration fee for the competition is

- INR 3000 for Indian teams,
- USD 100 for International teams.

The institutions can register themselves provisionally through their designated Moot Court Association for the Competition by sending an email of such registration to tankhamoot@nliu.ac.in.

For further details, please see the rules of the competition.











# COMPETITION TIMELINE

















### THE FOLLOWING PRIZES (AMONG OTHERS) WILL BE AWARDED IN THE 6TH EDITION:

- WINNERS: INR 1,15,000 & an Internship Opportunity with L&L Partners
- RUNNERS UP: INR 50,000
- BEST ORALIST: INR 15,000 & an Internship Opportunity with SIAC
- BEST MEMORIAL (CLAIMANT): INR 15,000
- BEST MEMORIAL (RESPONDENT): INR 15,000
- BEST INTERNATIONAL TEAM: INR 30,000















## CONTACT US

#### **GOKUL HOLANI**

+91-9755435063 Convener, Moot Court Association

### HARSHIT SHRIVASTAVA

+91-8358997871 Co Convener, Moot Court Association

### SAHIL SONKUSALE

+91-7415552953

Secretary, Moot Court Association

#### SAKSHI AJMERA → +91-9406928999

Joint Secretary, Moot Court Association







in Moot Court Association









